

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO.561
TO BE ANSWERED ON 06/12/2023

BAN ON EXPORT OF NON-BASMATI RICE

561. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has imposed a ban on export of non-basmati rice in the last few months;
- (b) if so, the details thereof and the estimated loss to the Government as a result thereof and the details of other export of foods items were banned;
- (c) whether some countries have requested to revoke the ban;
- (d) if so, the action taken by the Government thereon; and
- (e) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) & (b): Yes, Sir. The Government vide DGFT's Notification No. 20/2023 dated 20.07.2023 has amended the Export Policy of Non-Basmati White Rice (semi milled or wholly milled rice, whether or not polished or glazed: Other) under ITC HS Code 1006 3090 from "free" to "prohibited".

The Government prohibited export of Non-Basmati White Rice in view of uncertainty around rice production in India and other rice producing countries due to geo-political scenario, El Nino sentiments and extreme climatic conditions, in order to control domestic prices and to ensure adequate availability of Non-Basmati White Rice in the domestic market for delivery to the common man. There has been reduction in export of Non-Basmati White Rice during the current year, however, there has been no loss to the Government.

The details of other export of foods items, which were “prohibited” by the Government, are as under:-

- (i) Export of Broken Rice (ITC HS Code 1006 4000) vide DGFT’s Notification No. 07/2023 dated 24.05.2023.
- (ii) Export of Wheat (ITC HS Code 1001) vide DGFT’s Notification No. 06/2015-20 dated 13.05.2022.
- (iii) Export of Wheat Flour (Atta), Maida, Samolina (Rava/ Sirgi), Wholemeal Atta and Resultant Atta (ITC HS Code 1101) vide DGFT’s Notification No. 30/2015-20 dated 27.08.2022.

(c) to (e): No specific request has been received.
